

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF CARNIVAL TECHNO PARK PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	CARNIVAL TECHNO PARK PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	18 th March, 1996
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate Identity No. of corporate debtor	U65990MH1996PTC098249
5.	Address of the registered office and principal office (if any) of corporate debtor	5th Floor Carnival House, Gen. A K Vaidya Marg, Off Western Express Highway, Dindoshi, Malad East, Mumbai 400097.
6.	Insolvency commencement date in respect of corporate debtor	13-02-2024
7.	Estimated date of closure of insolvency resolution process	11-08-2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Bhavesh Manshukhbhai Rathod Registration No. IBBI/IPA-001/IP-P01200/2018-2019/11910
9.	Address and e-mail of the interim resolution professional, as registered with the Board	<i>Registered Address with IBBI:</i> Mr. Bhavesh Manshukhbhai Rathod 12th Floor, 12D, A Wing, CTS No. 165 and 163A, White spring, Rivali Park, Western Express highway, near Metro mall, Magathane, Borivali (East), Mumbai, Maharashtra ,400066 Email ID: bhavesh76@gmail.com Registration No. IBBI/IPA-001/IP-P01200/2018-2019/11910
10.	Address and e-mail to be used for correspondence with the interim resolution professional	<i>For Communication</i> Mr. Bhavesh Manshukhbhai Rathod Office No. 515, 5 th Floor, Dimple Arcade, Near V Mall, Asha Nagar, Behind Saidham, Thakur Complex, Kandivali East, Mumbai-400101 Email ID: cirp.carnival@yahoo.com Registration No. IBBI/IPA-001/IP-P01200/2018-2019/11910
11.	Last date for submission of claims	27-02-2024



12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	a. The Relevant Forms for the submission of the claims can be downloaded from Web link: https://www.ibbi.gov.in/ b. Details of authorized representatives are available at: Not Applicable

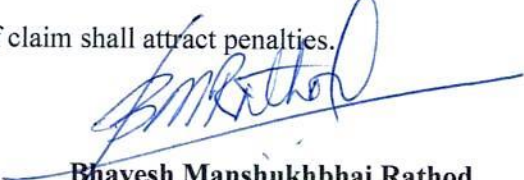
Notice is hereby given that the National Company Law Tribunal, Mumbai Bench I has ordered the commencement of a corporate insolvency resolution process of the CARNIVAL TECHNO PARK PRIVATE LIMITED on 13th February, 2024.

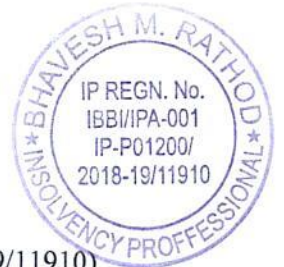
The creditors of CARNIVAL TECHNO PARK PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 27th February, 2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 16-02-2024
Place: Mumbai


Bhavesh Manshukhbhai Rathod
Interim Resolution Professional
(Registration No. IBBI/IPA-001/IP-P01200/2018-2019/11910)
CARNIVAL TECHNO PARK PRIVATE LIMITED



BHANDARI HOSIERY EXPORTS LIMITED

Regd. Office: Bhandari House, Village Meharban, Rahon Road, Ludhiana-141007 (Punjab) (India) Ph. 88720-16410, FAX 0161-2690394 CIN: L17115PB1993PLC013930
E-mail : bhandari@bhandariexport.com; web: www.bhandariexport.com

STANDALONE UNAUDITED FINANCIAL RESULTS FOR QUARTER/NINE MONTHS ENDED ON 31.12.2023 (INR LAKHS)

Sr. No.	Particulars	Quarter ended 31.12.2023	Quarter ended 30.09.2023	Quarter ended 31.12.2022	Nine Months ended 31.12.2023	Nine Months ended 31.12.2022	Year ended 31.03.2023
1	Total income from operations	6030.11	6352.49	5590.48	17793.83	17283.48	28331.33
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary items)	215.27	226.37	210.21	609.52	551.66	789.02
3	Net Profit / (Loss) for the period before tax (after Extraordinary items)	215.27	226.37	210.21	609.52	551.66	789.02
4	Net Profit / (Loss) for the period after tax (after Extraordinary items)	177.27	168.40	177.21	489.52	493.66	650.64
5	Equity Share Capital	1634.38	1465.27	1465.27	1634.38	1465.27	1465.27
6	Total comprehensive for the period (comprising profit/loss) after other comprehensive income						(8.95)
7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year ended 31.03.2023						7247.02
8	Earnings Per Share (of Rs. 1/- each)						
	Basic :	0.11	0.11	0.12	0.30	0.34	0.44
	Diluted :	0.11	0.11	0.12	0.30	0.34	0.44

Note : (i) The above financial results for the quarter and nine months ended 31st December 2023 have been reviewed by the Audit Committee and taken on record by the Board of Directors in their respective meeting held on 14th February 2024. (ii) The above is an extract of the detailed format of Quarterly/Nine months Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The full format of the Quarterly/Annual Financial Results are available on the BSE/NSE Website i.e. www.bseindia.com and www.nseindia.com and at Company's Website i.e. www.bhandariexport.com. (iii) The figures of previous have been reclassified and regrouped wherever necessary.

For Bhandari Hosiery Exports Limited
Sd/-
NITIN BHANDARI
Managing Director

Dated : 14.02.2024
Place : Ludhiana

THOMAS SCOTT (INDIA) LIMITED

CIN: L18109MH2010PLC209302
Regd. Office: 50, Kewal Industrial Estate, S. B. Marg, Lower Parel (W), Mumbai-400013; Tel No.: (022) 4043 6363;
Corp. Office: 405/406, Kewal Industrial Estate, 4th Floor, S. B. Marg, Lower Parel (W), Mumbai-400013;
Website: www.thomasscott.org; Email Id: investor.tsil@banggroup.com; Tel No.: (022) 6660 7965; Fax: (022) 6660 7970

Extract of Standalone Financial Results for the Quarter and Nine Month Ended 31st December 2023
(Rs. in Lacs except share per data)

Particulars	Standalone					
	Quarter ended		Nine Month Ended		Year Ended	
	31.12.2023 Unaudited	30.09.2023 Unaudited	31.12.2022 Unaudited	31.12.2023 Unaudited	31.12.2022 Unaudited	31.03.2023 Audited
Total income from Operations	2,333.20	2,297.67	1,089.19	6,541.52	3,888.97	6,281.58
Net Profit / (Loss) before Tax (Before Exceptional and Extraordinary Items)	241.21	244.31	(125.83)	600.85	36.33	297.91
Net Profit / (Loss) before Tax (After Exceptional and Extraordinary Items)	241.21	244.31	(125.83)	600.85	36.33	297.91
Net Profit / (Loss) after Tax (After Exceptional and Extraordinary Items)	239.75	247.60	(129.73)	602.37	19.72	287.94
Other Comprehensive Income	-	-	-	-	-	-
Total Comprehensive Income (Comprising Profit/Loss) after Tax and other comprehensive income after Tax	239.75	247.60	(129.73)	602.37	19.72	288.97
Equity Share Capital (Face value of Rs. 10/- per share)	846.37	785.27	551.44	846.37	551.44	635.67
Reserves (Excluding Revaluation Reserves as per Balance Sheet of previous Year)	-	-	-	-	-	798.58
Earnings Per Share (of 10 each) (in Rs.)						
(a) Basic	2.83	3.15	(2.35)	7.12	0.36	4.53
(b) Diluted	2.83	3.15	(2.35)	7.12	0.36	4.53

Notes:
1) The above results have been reviewed by the Audit Committee and approved by the Board of Directors at their respective meeting held on 14th February, 2024
2) The above results have been prepared in accordance with the Companies (Indian Accounting Standards) Rules, 2015 (Ind AS), prescribed under Section 133 of the Companies Act, 2013 and other recognised accounting practices and policies to the extent applicable.
3) Figures of the previous period have been regrouped/rearranged wherever necessary/practicable to conform to the current presentation.
4) The Company is primarily engaged in single business segment of manufacturing and trading of textile products. In case of segment reporting of geographical segment for nine month and quarter ended December 2023, the export turnover of the Company is nil hence, no segment reporting has been done.
5) The above is an extract of the detailed format of Financial Results filed with the Stock Exchanges under Regulation 33 of SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of Financial Results are available on the Stock Exchange websites www.nseindia.com www.bseindia.com and on the Company's website www.thomasscott.org

For Thomas Scott (India) Limited
Sd/-
Brijgopal Bang
Managing Director
(DIN: 00112203)

Place : Mumbai
Date : 14th February, 2024

CENTRAL RAILWAY

VARIOUS SIGNALING WORKS

1) Name of work with its location: Supply, installation, testing & commissioning of outdoor signaling equipment for provision of ROB/RUB over 11 LC gates in Mumbai Division. 2) Approximate cost of work: ₹1,34,61,159.60 3) Earnest money to be deposited: ₹ 2,17,300.00 4) Date & time for closing of tender: 11.03.2024 at 15.00 Hrs. 5) Date & time for opening of tender: 11.03.2024 at 15.30 Hrs. 6) Website particular and Notice Board location where complete details can be seen: Website www.reps.gov.in and office of Dy. Chief Signal & Telecom Engineer, (Construction), Central Railway, Near Tilak Bridge, Dadar, Mumbai- 400 028. Corrigendum (if any) shall be published on Website only.
Tender Notice No. DR.N.C.S&T. Tender.2024.03 Date: 14.02.2024
Download UTS APP for tickets 915

For Advertising in **TENDER PAGES**
Contact **JITENDRA PATIL**
Mobile No.: 9029012015
Landline No.: 67440215

HINDUJA HOUSING FINANCE LIMITED

Corporate Office : 167-169, 2nd Floor, Saidapet, Chennai - 600015.
Branch Office : 'B-209, Everest C.H.S.L., Sai Nagar, Ambadi Road, Vasai West, Maharashtra- 401202.
Authorized Officer Contact No:-
(1) 8698302999 Email: arunshinde.m@hindujahousingfinance.com.
(2) 8169767613 Email: amoluttamrao.u@hindujahousingfinance.com
(3) 9004919393 Email: varunuday@hindujahousingfinance.com

PUBLIC NOTICE FOR AUCTION CUM SALE

Notice is hereby given to the public in general and in particular to the Borrower(s) and Co-Borrower(s) that pursuant to taking physical possession of the secured asset mentioned hereunder by the Authorized Officer of **Hinduja Housing Finance Ltd.** under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 for the recovery of amount due from borrower/s, we hereby give you notice that the below mentioned secured asset shall be sold by the undersigned if you fail to pay within 15 days of this notice, the entire outstanding loan amount as per the terms and conditions contained in the Loan Agreement and other documents pertaining to the Loan availed by you. After expiry of Fifteen days, no further notice whatsoever will be given to you and the below mentioned Secured Asset will be sold accordingly. Also offers are invited by the undersigned in sealed covers for purchase of immovable property, as described hereunder, to be sold on, as 'As Is Where Is Basis', 'As Is What Is Basis' and 'Whatever Is There Is Basis', Particulars of which are given below:-

Borrower(s) / Co-Borrower(s)/ Guarantor(s)	Demand Notice Date and Amount	Description of the Immovable property
(Loan Account No. MH/MUM/VSVR/A000000425) 1. Mr. Suresh Telgade (Borrower) Saddguru Chawl, Committee Anand Nagar, Appa Pada, Kurar Village, Malad (E), Mumbai - 400097. 2. Mrs. Suvarna Telgade (Co-Borrower) Saddguru Chawl, committee Anand Nagar, Appa Pada, Kurar Village, Malad (E), Mumbai - 400097.	Demand Notice date: 21.06.2022 Rs. 23,94,525/- (Rupees Twenty Three Lakhs Ninety Four Thousand Five Hundred Twenty Five Only)	All that piece and parcel of land along with Construction over it bearing Flat No. 401, 4th Floor, D wing , Building No. 09, Samruddhi Amrut Residency, Saravali Boisar, Tal. & Dist. Palghar and the schedule property is bounded as under: East by : Nil, West by : Nil, North by : Nil, South by : Nil. Including constructed building & fixtures, with all rights.

Reserve Price (RP)	Earnest Money Deposit (EMD) (10% of RP)
Rs. 18,00,000/- (Rupees Eighteen Lakh Only)	Rs. 1,80,000/- (Rupees One Lakhs Eighty Thousand Only)

1. Last Date of Submission of Sealed Bid/Offer in the prescribed tender forms along with EMD and KYC is **04.03.2024 between 10:00 AM to 5:00 PM**, at the Branch Office: - B-209 Everest C.H.S.L Sai Nagar, Ambadi Road, Vasai West , Maharashtra - 401202. The tender will be opened in the presence of the Authorized Officer.
2. Date of Opening of the Bid/Offer (Auction Date) for Property is **05.03.2024** at the above-mentioned branch office address at **10.00 AM**. The tender will be opened in the presence of the Authorized Officer.
3. Date of Inspection of the Immovable Property is on **23.02.2024 to 01.03.2024 between 09:30 AM to 5:00 PM**.
4. Further interest will be charged as applicable, as per the Loan Agreement on the amount outstanding in the notice and incidental expenses, costs, etc., is due and payable till its realization.
5. The notice is hereby given to the Borrower/s and Co-Borrower/s to remain present personally at the time of sale and they can bring the intending buyers/purchasers for purchasing the immovable property as described herein above, as per the particulars of Terms and Conditions of Sale.
6. The detail terms and conditions of the auction sale are incorporated in the prescribed tender form. Tender forms are available at the above-mentioned Branch office.
7. The immovable property will be sold to the highest bidder. However, the Authorized Officer reserves the absolute discretion to allow inter se bidding, if deemed necessary. The Property as mentioned will not be sold below Reserve Price.
8. **HHFL (HINDUJA HOUSING FINANCE LIMITED)** is not responsible for any liabilities whatsoever pending upon the property as mentioned above. The Property shall be auctioned on 'As Is Where Is Basis', 'As Is What Is Basis' and 'Whatever Is There Is Basis'.
9. The Total Loan Outstanding amount is not the loan foreclosure amount. All other charges (if any) shall be calculated at the time of closure of the loan.
10. The Demand Draft should be made in favor of "**HINDUJA HOUSING FINANCE LIMITED**" payable at Pune. For further details, contact the Authorized Officer, at the abovementioned Office address.

Sd/-
Authorized Officer
For, Hinduja Housing Finance Limited

Place : Mumbai
Date : 14.02.2024

FORM A

Public Announcement
(Under Regulation 6 of the Insolvency and Bankruptcy Code of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF CARNIVAL TECHNO PARK PRIVATE LIMITED

Relevant Particulars	
1 Name of corporate debtor	CARNIVAL TECHNO PARK PRIVATE LIMITED
2 Date of incorporation of corporate debtor	18 th March, 1996
3 Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4 Corporate Identity No. of corporate debtor	U65990MH1996PTC098249
5 Address of the registered office and principal office (if any) of corporate debtor	5th Floor Carnival House, Gen. A K Vaidya Marg, Off Western Express Highway, Dindoshi, Malad East, Mumbai 400097.
6 Insolvency commencement date in respect of corporate debtor	13-02-2024
7 Estimated date of closure of insolvency resolution process	11-08-2024
8 Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Bhavesh Mansukhbhai Rathod Registration No. IBBI/PA-001/IP-P01200/2018-2019/11910
9 Address and e-mail of the interim resolution professional, as registered with the Board	Registered Address with IBBI: Mr. Bhavesh Mansukhbhai Rathod 12th Floor, 12D, A Wing, CTS No. 165 and 163A, White spring, Rival Park, Western Express highway, near Metro mall, Magathane, Borivali (East), Mumbai, Maharashtra, 400066 Email Id: bhavesh76@gmail.com Registration No. IBBI/PA-001/IP-P01200/2018-2019/11910
10 Address and e-mail to be used for correspondence with the interim resolution professional	For Communication Mr. Bhavesh Mansukhbhai Rathod Office No. 515, 5 th Floor, Dimple Arcade, Near V Mall, Asha Nagar, Behind Saidham, Thakur Complex, Kandivali East, Mumbai-400101 Email Id: ctp.camival@yahoo.com Registration No. IBBI/PA-001/IP-P01200/2018-2019/11910
11 Last date for submission of claims	27-02-2024
12 Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13 Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14 (a) Relevant Forms and (b) Details of authorized representatives are available at:	a. The Relevant Forms for the submission of the claims can be downloaded from Web link: https://www.ibbi.gov.in/ b. Details of authorized representatives are available at: Not Applicable

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench I has ordered the commencement of a corporate insolvency resolution process of the CARNIVAL TECHNO PARK PRIVATE LIMITED on 13th February, 2024.
The creditors of CARNIVAL TECHNO PARK PRIVATE LIMITED, are hereby called upon to submit their claims with proof on or before 27th February, 2024 to the interim resolution professional at the address mentioned against entry No. 10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.
Submission of false or misleading proofs of claim shall attract penalties.

Bhavesh Mansukhbhai Rathod
Interim Resolution Professional
(Registration No. IBBI/PA-001/IP-P01200/2018-2019/11910)
CARNIVAL TECHNO PARK PRIVATE LIMITED

Date: 16-02-2024
Place: Mumbai

SHYAMA INFOSYS LIMITED

Regd office: 3rd Floor, Plot-395/397, Ruia Building Kalbadevi Road, Dabhol Kanwadi, Kalbadevi Mumbai Mumbai City MH400002 IN
CIN : L24235MH1996PLC057150
Website: www.shyamainfosysltd.co.in

Extract of the Un-Audited Standalone Financial Results for the Quarter and Nine Months Ended 31st December, 2023
(Rs. In Lacs)

PARTICULARS	Quarter ended 31.12.2023 (Un-Audited)	Quarter ended 30.09.2023 (Un-Audited)	Quarter ended 31.12.2022 (Un-Audited)	Nine Months ended 31.12.2023 (Un-Audited)	Nine Months ended 31.12.2022 (Un-Audited)	Year ended 31.03.2023 (Audited)
	Total Income From Operations (Net)	5.43	7.63	9.83	23.55	22.4
Net Profit for the period (before Tax, Exceptional items and / or Extraordinary items)	0.56	1.80	0.01	3.13	1.72	13.60
Net Profit for the period before Tax (after Exceptional items and / or Extraordinary items)	0.56	1.80	0.01	3.13	1.72	13.60
Net Profit for the period after Tax (after Exceptional items and / or Extraordinary items)	0.41	1.33	0.01	2.32	1.27	10.06
Total Comprehensive Income for the period after Tax	0.41	1.33	0.01	2.32	1.27	10.06
Equity Share Capital	1,006.44	1,006.44	1,006.44	1,006.44	1,006.44	1,006.44
Reserves (excluding Revaluation Reserve as shown in the Balance Sheet of previous year)	-21.09	-20.40	-49.67	-21.09	-41.39	-21.09
Earnings Per Share (before and after extraordinary items) (Face value of Rs. 10/- each)	0.00	0.01	0.00	0.02	0.06	0.10
(a) Basic (Rs.)						
(b) Diluted (Rs.)						

Notes:
1. The above results have been reviewed by the Audit Committee and approved by the Board of Directors at their meeting held on 14th February, 2024.
2. The above is an extract of the detailed format of the Results for Quarter and Nine Months ended on 31st December, 2023 filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Standalone Audited Financial Results for the Quarter and Nine Months ended 31st December, 2023 is available on the Stock Exchange website www.bseindia.com and on the Company's website www.shyamainfosys.co.in

For and on behalf of the Board of Directors
Mr. Samir Biswas
Managing Director
(DIN: 07834496)

Place : Mumbai
Date : 14.02.2024

Corporate Office: "Stephen House" Room No- 77, 5TH Floor, 4 B.B.D. Bag (East), Kolkata - 700001

TOYAM SPORTS LIMITED

CIN:L74110MH1985PLC285384
Address: 503, Shri Krishna Complex, Opp. Laxmi Industrial Estate, New Link Road Mumbai-400053
Email id:info@toyamindustries.com ; website:www.toyamindustries.com

(EXTRACT OF STANDALONE & CONSOLIDATED UN-AUDITED FINANCIAL RESULT FOR THE QUARTER YEAR ENDED 31 DECEMBER, 2023)
(Amount Rs in Lakhs)

Sr.	Particulars	Standalone				Consolidated			
		Quarter ended		Half Year ended		Quarter ended		Half Year ended	
		31-Dec-23 Unaudited	30-Sep-23 Unaudited	30-Dec-22 Unaudited	31-Dec-23 Unaudited	31-Dec-23 Unaudited	30-Sep-23 Unaudited	30-Dec-22 Unaudited	31-Dec-23 Unaudited
1	Total income from operations	228.72	192.84	195.15	562.30	1967.79	193.94	9.10	2465.82
2	Total Expenses	77.73	52.99	167.90	311.47	1403.88	74.10	897.23	1827.02
3	Net Profit/(Loss) before tax and exceptional items	150.99	139.85	27.25	250.83	563.91	119.84	-888.13	638.8
4	Net Profit/(Loss) after Tax and Exceptional items	150.99	139.85	27.23	248.28	563.91	119.84	-888.34	636.25
5	Total Comprehensive Income	150.99	139.85	27.23	248.28	563.91	119.84	-888.34	636.25
6	Paid-up Equity Share Capital	5653.15	5653.15	4060.15	5653.15	5653.15	5653.15	4060.15	5653.15
7	Earning Per Share								
	Basic	1	1	1	1	1	1	1	1
	Diluted	0.27	0.25	0.07	0.04	1	0.21	-2.19	0.11

Note: The above is an extract of the detailed format of Quarterly Audited Financial Results (Standalone and Consolidated) filed with the Stock Exchange under Regulation 33 of the SEBI (Listing and Other Disclosure Requirements) Regulations, 2015. The above Standalone and Consolidated financial results have been reviewed by the audit committee and approved by the board of directors at their meeting held on 14 February, 2024

For Toyam Sports Limited
(Formerly known as Toyam Industries Limited)
Sd/-
Mohamed Ali Budhwani
Managing Director
(DIN:01976253)

Place: Mumbai
Date: 14-02-2024

KDDL LIMITED

(CIN : L33302HP1981PLC008123)
Regd. Office: Plot No. 3, Sector - III, Parwanoo, Distt. Solan (H.P.) - 173220
Tel.: +91 172 2548223 / 24 Fax : +91 172 2548302
Website: www.kddl.com ; Email id: investor.complaints@kddl.com

STATEMENT OF UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED 31 DECEMBER 2023
(Rs. in Lakhs except earnings per share)

S. No.	Particulars (Refer notes below)	Standalone			Consolidated		
		Quarter ended 31 December 2023	Corresponding Quarter ended 31 December 2022	Year to date figures for the current period ending 31 December 2023	Quarter ended 31 December 2023	Corresponding Quarter ended 31 December 2022	Year to date figures for the current period ending 31 December 2023
		(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)	(Unaudited)
1	Total income from operations	8535	7929	27085	37966	31704	106284
2	Net Profit/(Loss) for the period from ordinary activities (before tax, exceptional items and/or extraordinary items)	1764	1560	5822	5037	4185	13925
3	Net Profit/(Loss) for the period from ordinary activities before tax (after exceptional items and/or extraordinary items)	1764	1560	5822	5037	4185	13925
4	Net Profit/(Loss) for the period from ordinary activities after tax (after exceptional items and/or extraordinary items)	1315	1164	4345	3710	3087	10263
5	Total Comprehensive Income / (Loss) for the period [comprising profit for the period (after tax) and other comprehensive income (after tax)]	1315	1164	4247	3847	3115	10296
6	Paid-up equity share capital (Face value in Rs 10 per share)	1254	1274	1254	1254	1274	1254
7	Earnings per share (of Rs 10/- each) (not annualized):						
	(a) Basic (Rs)	10.49	9.13	34.66	20.64	17.92	61.50
	(b) Diluted (Rs)	10.49	9.13	34.66	20.64	17.92	61.50

Notes:
1. The above Unaudited financial results were reviewed by the Audit Committee and approved by the Board of Directors at its meeting held on 14 February 2024. The unaudited financial results for the current quarter and nine months ended 31 December 2023 have been subjected to limited review by the Statutory Auditors of the Company. The unmodified review report of the Statutory Auditors is being filed with the BSE and National Stock Exchange.
2. The above is the extract of the detailed format of the Unaudited quarterly financial Results filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Unaudited quarterly financial results are available on the websites of the Stock Exchanges i.e. www.bseindia.com and www.nseindia.com and the company's website www.kddl.com

For and on behalf of Board of Directors
Yashvardhan Saboo
(Chairman and Managing Director)
(DIN-00012158)

Place: Gurugram
Date: 14 February 2024

CREDENT GLOBAL FINANCE LIMITED

(Formerly Known as Oracle Credit Limited)
Regd. Office: Unit No. 609-A, 6th Floor, C-Wing, One BKC, G-Block, Opposite Bank of Baroda, Bandra Kuria Complex, Bandra (East), Mumbai-400051, MH IN
Email: compliance@credentglobal.com, CIN No. L65910MH1991PLC404531

STATEMENT OF UNAUDITED STANDALONE AND CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER ENDED ON 31ST DECEMBER, 2023
(Rs. In Lakhs) except EPS

Sr. No.	Particulars	Standalone				Consolidated			
		Current Quarter Ended	Corresponding 3 month ended in the previous year	Nine Months Ended	Year Ended	Current Quarter Ended	Corresponding 3 month ended in the previous year	Nine Months Ended	Year Ended
		31.12.2023 (Unaudited)	31.12.2022 (Unaudited)	31.12.2023 (Unaudited)	31.03.2023 (Audited)	31.12.2023 (Unaudited)	31.12.2022 (Unaudited)	31.12.2023 (Unaudited)	31.03.2023 (Audited)
1	Total income from operations (net)	264.48	96.14	494.60	304.42	323.79	173.71	791.16	1957.20
2	Net Profit / (Loss) for the period (before Tax, Exceptional and/or Extraordinary Items)	192.56	73.89	247.54					

